

## Annexure-4

Name of the corporate debtor: SCOPE PROPERTIES PRIVATE LIMITED		Date of commencement of Liquidation: 27/01/2021				List of Stakeholders as on: 01/08/2021							
<u>List of unsecured financial stakeholders (other than financial creditors belonging to any class of creditors)</u>													
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	New Age Infrastructure Private Limited		23/02/2021	2,46,02,000	0	Unsecured	NIL	NIL	NIL	NIL	2,46,02,000	-	The amount claimed has been rejected *
	<b>Total</b>			<b>2,46,02,000</b>	<b>0</b>						<b>2,46,02,000</b>	-	

\*Note- The claim has been filed under the category of unsecured financial creditor arising from an unsecured loan granted to the Corporate Debtor, however the supporting documents submitted are inadequate in justifying the said claim. An avoidance of transaction application is filed by the Liquidator during CIRP period before the Hon'ble NCLT regarding this claimed amount, as the same is shown as 'Share application money' in the audited books of account of the Corporate Debtor till 31.03.2015 and is liable to be treated as a fraudulent transaction.